Annexure – 7

Name of the corporate debtor: ANS Apartments private Limited ; Date of commencement of CIRP: 06-12-2019 ; List of creditors as on: 21.11.2020 CIRP Closure Date: 21.11.2020

List of operational creditors (Government dues)

ount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner Khand 5 Sector 22 NOIDA (UP)	State Government	UP Govt. 1 (CTD)	25/01/2020	20,441,205.00	20,441,205.00	Claim Against Assessments of VAT & CST	No	No	No	N/A	NIL	NIL	-	NIL	
2	Greater NOIDA Industrial Development Authority	State Government	UP Govt. 2 (GNIDA)	18-02-2020.	1,278,460,062.00	1,278,460,062.00	Defoult of Premium, Additional Compensation & Time extention Penalities.	No	No	No	N/A	NIL	NIL	-	NIL	Claimed as Secured Financial Creditor Cover Under Annexure 3 But Accepted as Unsecured Operational Creditor
					1,298,901,267.00	1,298,901,267.00										